

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO.1021
TO BE ANSWERED ON THE 22ND NOVEMBER, 2016

DRIP IRRIGATION FOR SUGARCANE FARMERS

1021. SHRI RAJESH RANJAN:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government has a proposal to make drip irrigation compulsory for sugarcane farmers;
- (b) if so, the details thereof; and
- (c) the necessary steps taken by the Government in this regard?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री (SHRI PARSHOTTAM RUPALA)

(a) to (c): No, Madam. As per Seventh Schedule of Constitution, agriculture is a State Subject and any crop specific regulatory measures has to be taken up by the State Governments. Under Per Drop More Crop Component of Pradhan Mantri Krishi Sinchayee Yojana (PMKSY), drip irrigation and sprinkler irrigation systems are being promoted to improve water use efficiency.

State Governments have been advised to encourage farmers to use drip irrigation for sugarcane crops to minimize water requirement. Some States have taken steps to bring higher coverage of sugarcane crop under drip irrigation system.
